

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

Subject: Compassionate appointment of Shri Rayees Ahmad Sheikh
S/o Late Ghulam Mohammad Sheikh (Ex-Process Server)
R/o Sherpora, Anantnag under SRO-43 of 1994.

ORDER

No. 175

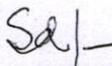
Dated: 23.05.2018

In pursuance of Jammu and Kashmir (Compassionate Appointment) Rules, 1994, Shri Rayees Ahmad Sheikh S/o Late Ghulam Mohammad Sheikh (Ex-Process Server) R/o Sherpora, Anantnag is temporarily appointed as Orderly in the Pay Band of Rs. 4440-7440 with the Grade Pay of Rs. 1300/- in relaxation of the prescribed qualification, in terms of Rule 7 of SRO 43 of 1994, and is posted as such in District cadre Anantnag against available vacancy.

Note:

- i) The appointee shall join before Principal District & Sessions Judge, Anantnag within a period of 21 days from the date of issuance of this order, thereafter, Principal District & Sessions Judge, Anantnag shall adjust him against an available vacancy of Orderly in the District;
- ii) The concerned Presiding Officer of the Court where the appointee will be adjusted by Principal District & Sessions Judge, Anantnag shall get all the testimonials of the appointee verified from the concerned authorities before drawl of his salary.

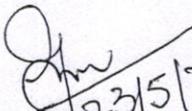
By Order.

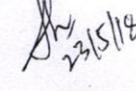

(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 125-130/PSY-424 Dated: 23-05-2018

Copy to the:-

- 1 Registrar General, High Court of J&K, Srinagar.
- 2 Registrar Vigilance, High Court of J&K, Srinagar.
.....for information.
- 3 Pr. District & Sessions Judge, Anantnag for information and necessary action.
- 4 Chief Accounts Officer, High Court of J&K Main wing, Srinagar for information.
- 5 Shri. _____ for
compliance.
- 6 I/C NIC for uploading in High Court Website.


23/5/2018
(G.M. Parray)
Joint Registrar.


23/5/18

23/5/18